## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

#### 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

### **DAILY CAUSE LIST DATED 03.03.2025**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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#### For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1409 of 2025 in Comp. App. (AT) (Ins.) No of 2025	JM Hydraulics Solutions Pvt. Ltd. (Successful Resolution Applicant for JSSI Hydraulics Pvt. Ltd. & Ors.) Vs. Debashis Nanda & Ors. (Chairman-Monitoring Committee JSSI Hydraulics Pvt. Ltd.)	Aayushi Kiran
2.	I.A. No. 1410 of 2025 in Comp. App. (AT) No. of 2025	Collage Infra Pvt. Ltd. & Ors. Vs. Registrar of Companies	Satish Rai
3.	I.A. No. 1411 of 2025 in Comp. App. (AT) No. of 2025	Pravin Saraf Vs. State Bank of India & Anr.	Kausik Chatterjee
4.	I.A. No. 1412 of 2025 in Comp. App. (AT) No. of 2025	SNJ Synthetics Ltd. Vs. PepsiCo India Holdings Pvt. Ltd.	Nithin Chowdary Pavuluri
5.	I.A. No. 1413 of 2025 in Comp. App. (AT) No. of 2025	Shikhar Buildtech Vs. Rabindra Mintri, RP of Som Restorts Pvt. Ltd.	Vaibhav Singh
6.	I.A. No. 1414 of 2025 in Comp. App. (AT) No. of 2025	Medipol Pharmaceutical India Pvt. Ltd. Vs. Umesh Gupta & Anr.	Samman Vardhan Gautam

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**Assistant Registrar**